

**Rebate on Handloom Cloth**

\*1210. **Shri Thanalingam Nadar:**  
Will the Minister of Commerce and Industry be pleased to state:

(a) whether the rebate due for the handloom cloth has been given to the Madras Government; and

(b) if not, the amount of arrears still outstanding, and

(c) the period to which they relate?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) A sum of Rs 2,43,10,000 was sanctioned to the Madras State Government for expenditure on rebate from 1953-54 to 1957-58.

(b) The State Government have incurred an expenditure of Rs 2,63,00,496 on rebate during the above period. In addition, claims amounting to Rs 37,19,518/24 are reported to be pending with the State Government, upto the end of 1957-58.

(c) 1953-54 to 1957-58

**Abdulla Charkha**

\*1211 { **Shri Ramakrishna Reddy:**  
**Pandit D. N. Tiwary:**

Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that a Charkha has been invented by one Abdulla Meetath, of Kutchan Nahar Khan, Delhi;

(b) whether it is also a fact that this Abdulla Charkha can spin all types of cotton and can produce more yarn than Ambar Charkha and that it costs one third of the cost of Ambar Charkha; and

(c) if so, whether Government contemplate to perfect and subsidise the manufacture of this Charkha on a large scale?

The Minister of Industry (Shri Manubhai Shah): (a) So far as Government is aware, Shri Abdulla has

not yet produced a working model of Charkha which is capable of spinning.

(b) Does not arise.

(c) The question of subsidising the manufacture of Charkha will depend upon its suitability for distribution to spinners and after its productivity has been ascertained by laboratory and field tests

**Rubber Board**

\*1212. **Shri Warior:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the members nominated by Government to the newly reconstituted Rubber Board as representatives of Labour; and

(b) the Central Trade Union organisations to which they belong?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) 1 Shri C E Bharathan

2 Shri B K Nair

3 Shri K Karunakaran

4 Shrimati Rosamma Punnoose

(b) The first three persons belong to the Indian National Trade Union Congress and the fourth one to the All India Trade Union Congress

**Zonal Distribution of Tea Areas**

\*1213 **Shri Nanjappa:** Will the Minister of Commerce and Industry be pleased to refer to the rep'y given to Starred Question No 227 on the 25th November, 1958 and state

(a) whether there is any proposal to revise the zonal distribution of tea areas for the purpose of excise duty, and

(b) if so, when it is likely to be finalised?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) No, Sir.

(b) Does not arise.